

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.3806
TO BE ANSWERED ON 09.08.2016

Exemption from CRZ Rules

3806. SHRI RAJAN VICHARE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to provide exemption from the Coastal Regulation Zone (CRZ) Rules to the development projects for the schools proposed in Mira-Bhayandar Municipal area of Maharashtra; and
- (b) if so, the details and present status thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

(a) No Sir.

(b) Does not arise in view of answer at (a) above.
